

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1645/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the th 27 February, 2023.

Sub: **Restricted holiday.**

Ref:- Letter No. FC.XII-3/2023/704/E dated the 23rd February, 2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 27.02.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 24.02.2023 till the morning of 28.02.2023**, has been granted. Further, the Chief Judicial Magistrate, Dhubri and in his absence the i/c Chief Judicial Magistrate, Dhubri, has been asked to remain in charge of the Family Court, Dhubri from from the evening of 24.02.2023 till the morning of 27.02.2023. The Counsellor, Family Court Dhubri will remain in charge of the Family Court, Dhubri from the morning of 27.02.2023.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1646-1647/A, dated , 27-02-2023

Copy to:

1. The Chief Judicial Magistrate, Dhubri .
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)